

DIVISION BENCH

ITEM NO.113

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.113/2024 & IA No.221/2024 IN CP (IB) No.45/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	NITIN JAIN & ANR V/S RATANDEEP INFRASTRUCTURE PVT LTD.
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Yash Tandon, Adv.

*: For the Applicant/ Liquidator,
Mr. Alok Kumar Kuchhal present
in person in both IAs*

ORDER

At the request of the Ld. Counsel representing the Applicant/ Liquidator,
the matter is adjourned for 4th June, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

15th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*